

NOTIFICATIONS UNDER REPRESENTATION  
OF THE PEOPLE ACT, 1950 AND COM-  
PANIES ACT, 1956

बिबि, न्याय और कम्पनी कार्य मंत्रालय  
में राज्य मंत्री (श्री नरसिंह यादव) :  
अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा  
पटल पर रखता हूँ :

- (1) लोक प्रतिनिधित्व अधिनियम,  
1950 की धारा 9 की उपधारा (2)  
के अन्तर्गत अधिसूचना संख्या सा०  
भा० 191 (ड) : (हिन्दी तथा  
अंग्रेजी संस्करण) की एक प्रति, जो  
दिनांक 22 मार्च, 1978 के भारत  
के राजपत्र में प्रकाशित हुई तथा  
जिसके द्वारा ससदीय तथा विधान  
सभाई निर्वाचन क्षेत्र परिसीमन  
आदेश, 1976 की अनुसूची 16  
में वर्णित निर्वाचन क्षेत्र के प्रकार  
में कतिपय शुद्धिया की गई हैं।

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2109/78]

- (2) कम्पनी अधिनियम, 1956 की  
धारा 620क की उपधारा (3) के  
अन्तर्गत अधिसूचना संख्या सा० सा०  
नि० 426 (हिन्दी तथा अंग्रेजी  
संस्करण) की एक प्रति, जो दिनांक  
1 अप्रैल, 1978 के भारत के राज-  
पत्र में प्रकाशित हुई थी तथा जिस  
के द्वारा मैसर्स अनूतसर राधास्वामी  
फाइनेन्स कम्पनी (प्राइवेट) लिमि-  
टेड को, जिस का पंजीकृत कार्यालय  
उत्तर प्रदेश राज्य में है, "निधि"  
घोषित किया गया है।

[Placed in Library. See No. LT-  
2110/78].

RE. CALLING ATTENTION

MR. SPEAKER: Calling Attention,  
Shri Somnath Chatterjee.

SHRI SOMNATH CHATTERJEE  
(Jadavpur): Up till now, we have not  
received any statement

THE MINISTER OF AGRICUL-  
TURE AND IRRIGATION (SHRI  
SURJIT SINGH BARNALA): I was  
collecting all the facts; I have collec-  
ted the facts....

MR. SPEAKER. I will take it up  
at 1 O'Clock. Will that be all right?

SHRI SURJIT SINGH BARNALA:  
I have got the statement ready.

MR. SPEAKER: Is it a long one?

SHRI SURJIT SINGH BARNALA.  
It is three pages.

MR. SPEAKER I will take it up  
at 1 O'Clock Is it suitable to all the  
hon Members?

SHRI JYOTIRMOY BOSU (Dia-  
mond Harbour): I would suggest 4  
O'Clock

MR. SPEAKER. We will take it  
up at 1 O'Clock

12.01 hrs.

PUBLIC ACCOUNTS COMMITTEE  
SEVENTY-THIRD REPORT

SHRI C M STEPHEN (Idukku): I  
beg to present the Seventy-third Re-  
port of the Public Accounts Commit-  
tee on paragraph 48 of the Report of  
the Comptroller and Auditor General  
of India for the year 1975-76, Union  
Government (Civil) on University  
Grants Commission relating to the  
Ministry of Education and Social Wel-  
fare

12 1½ hrs

COMMITTEE ON PUBLIC UNDER-  
TAKINGS

FOURTH REPORT AND MINUTES

SHRI JYOTIRMOY BOSU (Dia-  
mond Harbour): I beg to present the